

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/332/2021
NAME OF THE COMPANY	Karvy Stock Broking Limited
NAME OF THE PETITIONER(S)	Kapston Facilities Management Ltd
NAME OF THE RESPONDENT(S)	Karvy Stock Broking Limited
UNDER SECTION	9 of IBC

ORDER

Present: Ld. PCS Mr. Lokesh Agarwal for the Operational Creditor.
Ld. Counsel Ms. Rithika Reddy for the Corporate Debtor.

Ld. Counsel Ms. Rithika Reddy for the Corporate Debtor prays for an adjournment on the ground that Senior Counsel is not available today. **Matter is adjourned to 29.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)